


Aascar Film Private Limited- Modified claim as submitted to NCLT after the exit of IOB- Secured financial creditor.

S. No	Name of Creditor	Type	Amount claimed	Amount Admitted
1	Sri Kumaran Films	Unsecured Financial Creditor	2,76,23,890	2,76,02,849
2	Jisco India	Unsecured Financial Creditor	2,34,40,000	1,71,41,551
3	GST Department	Operational Creditors (Government Dues)	28,63,13,747	28,63,13,747
4	Employees State Insurance Corporation	Operational Creditors (Government Dues)	71,34,568	71,34,568
Total			34,45,12,205	33,81,92,715


C. RAMASUBRAMANIAM
 LIQUIDATOR
 IP No. IBBI/PA-002/IP-N00052/2016-2017/10096
 "RAJI"3B1, 3rd Floor, Gaiety Palace,
 No. 1L - Blackers Road,
 Mount Road, Chennai - 600 002.

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/922(CHE)/2024

PETITION NUMBER : CP/IB/1183/2018 in IA/IB/663/2020

**NAME OF THE APPLICANT : C Ramasubramaniam (Liq)
M/s Aascar Film Private Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Reg 31(3) of
IBBI Reg, 2016**

ORDER

Mr. C. Ramasubramaniam, Ld. Liquidator is present in person.

This Application is to take on record the modified the list of stakeholders.

The report is taken on record subject to all just exceptions and
IA(IBC)/922(CHE)/2024 is disposed off.

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**